

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s SOLARATRIA
CLEANTECH PRIVATE. LTD**

1	Name of Corporate Debtor	SOLARATRIA CLEANTECH PRIVATE.LTD. (name changed to Karuna Cleantech P.Ltd.)
2	Date of incorporation of Corporate Debtor	26/07/2013
3	Authority under which Corporate Debtor is incorporated/ registered	COMPANIES ACT, 1956 ROC, BANGALORE
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U40106KA2013PTC070346
5	Address of the registered office and principal office (if any) of Corporate Debtor	No.11, First Floor, Commissariat Road, Bangalore. 560025
6	Date of closure of Insolvency Resolution Process	8th December 2021
7	Liquidation commencement date of Corporate Debtor	9th December 2021 (order received on 6 th Jan 2022)
8	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Mr. L. Trinadh, "Saishruthi" # 889, 11 th Cross 23 rd Main JP Nagar 2 nd Phase, Bangalore. 560078 Email: LTRINADH@YAHOO.COM Mobile # +91 9844037628 IBBI/IPA-001/IP-P00911/2017-2018/11517
9	Last Date For Submission Of Claims	6th February 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Bangalore Bench has ordered the commencement of liquidation of **M/s SOLARATRIA CLEANTECH PRIVATE. LTD. on 9th December 2021** (order received on 6th January 2022).

The stakeholders of **M/s SOLARATRIA CLEANTECH PRIVATE. LTD.** are hereby called upon to submit a proof of their claims, on or before 6th February 2022 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Lakkimsetty Trinadh
Liquidator in respect of

SOLARATRIA CLEANTECH PRIVATE. LTD.

Bangalore
06/01/2022

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